

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 5635- JK (LD) of 2026

DATED:- 28 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 28.04.2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:-5635 - JK(LD) of 2026 dated 28.04.2026

S.No.	Case No.	Title of case	OIC
1	WPC No. _	UT of J&K & Ors VS Javed Hussain Najar.	Er. Bharat Vikas Sharma, Executive Engineer
2	CM No. 2301/2025 in CCP(S) No. 259/2024 in WP(C) 2002/2023.	Bharat Bhushan Gupta V/s Shaleen Kabra & Others	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
3	CCP(s) No. 84/2026 in WP(c) No. 2065/2025	Sham Dass Vs Shaleen Kabra & Ors.	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
4	CCP(S) 253/2024 in WP(C) No. 2081/2023 CM No. 4822/2023	Jai Siddhi Construction Self Help Group Th Rajeev Kumar V/s Shaleen Kabra & Others	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
5	CP/163-2025 in OA No. 61/263/2024	Subash Chander V/s Jal Shakti Department	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
6	CCP(S) 27/2025 in OWP 1805/2018 CM 555/2025	Davinder Kumar Sharma Vs Shaleen Kabra	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
7	CCP(S) 373/2024 in WP(C) 1039/2024	Ram Pal Sharma V/s Shaleen Kabra Commissioner Secretary Jal Shakti Department	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
8	WPC No. 1255/2020.	Subha Chak v/s UT of J&K.	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
9	Inj 429/2023 Filing No. 1408/2023 CNR No. JKSB0200110820232	Tarsem Raj V/s UT of J&K & Ors. Suit for Permanent Pro	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
10	CCP(S) 372/2024 in WP(C) 2970/2023.	Arvind Gupta V/s Shaleen Kabra Commissioner Secretary Jal Shakti Department	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
11	CCP(S) NO. 14/2026 in OWP No. 1352/2018	Darshana Devi W/o Lt. Puran Chand & others V/s Shaleen Kabra & Others	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
12	CCP(S) 370/2024 in WP(C)) 1103/2024	Ram Kumar Bamotra V/s	Er. Rajeev Gupta, Executive Engineer,

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		Shaleen Kabra Commissioner Sec retary Jal Shakti Department	T.C.C Division Jammu (Addl. Charge)
13		Yash Paul V/s UT of J&K & Ors	Er. Rajeev Gupta, Executive Engineer, T.C.C Division Jammu (Addl. Charge)
14	SLP ----/2026	UT of J&K and Ors. Vs. Bodh Raj	Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu
15	WP(C) No. 680 /2026.	Vinod Kumar and Ors. V/S UT of J & K Th. Commissioner Secretary Irrigation and Flood Control Department, Jammu and Ors.	Er. Yogesh Kumar, Executive Engineer, RCC Upper Division Kathua (addl. charge)
16	WP(C) 398/2025	Tirth Singh Vs UT of State and others	Er. Kumar Jatinder Sharma, Executive Engineer, I&FC Division, Poonch
17	CM(M) 45/2022	Munir Hussain & others Vs UT of J&K and Ors	Er. Kumar Jatinder Sharma, Executive Engineer, I&FC Division, Poonch
18	CM(M) 34/2022	Mohd Sammey Vs UT of J&K and Ors.	Er. Kumar Jatinder Sharma, Executive Engineer, I&FC Division, Poonch
19	CM(M) 44/2022	Abdul Gafoor Vs UT of J&K and Ors.	Er. Kumar Jatinder Sharma, Executive Engineer, I&FC Division, Poonch
20	WP(C) 341/2024	Khalid Iqbal Vs UT of J&K and Ors.	Er. Kumar Jatinder Sharma, Executive Engineer, I&FC Division, Poonch
21	WP(C) 3023/2024	Saleema Bi Vs UT of J&K and Ors.	Er. Kumar Jatinder Sharma, Executive Engineer, I&FC Division, Poonch
22	WP(C) 3324/2025	Magpie Hydel Power Const. Operation Pvt. Ltd. Vs Union of India and Ors.	Er. Kumar Jatinder Sharma, Executive Engineer, I&FC Division, Poonch

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